

SUPR EME COUR T OF I ND I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10824-10826/2007
(From the judgement and order dated 18/06/2007 in WA No. 358/2007 &
WA No.483/2007 & WA No. 484/2007 of The HIGH COURT OF A.P AT
HYDERABAD)

M/S GAUTAMI POWER LIMITED & ANR.
VERSUS

Petitioner(s)

TRANSMISSION CORP.OF AP LIMITED & ORS.

Respondent(s)

(With appln(s) for directions and with prayer for interim relief and office
report)

WITH SLP(C) NO. 10988-10990 of 2007

(With prayer for interim relief and office report)

Date: 28/08/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE TARUN CHATTERJEE
HON'BLE MR. JUSTICE R.M. LODHA

For Petitioner(s) Mr.Akshay Babu, Adv.
Mr.S.Udaya Kumar Sagar, Adv.
Ms.Bina Madhavan, Adv.
Mr.Tarun Satija, Adv.
for M/S. Lawyer'S Knit & Co,Adv.

For Respondent(s) Mr.P.B.Suresh, Adv.
Mr.Vipin Nair, Adv.
for M/S. Temple Law Firm,Adv.

Mr. T.V. Ratnam,Adv.

Mr.Manoj Saxena, Adv.
Mr.Rajneesh Kr.Singh, Adv.
Mr.T.V.George,Adv.
Mr.Rahul Shukla, Adv.

UPON hearing counsel the Court made the following
ORDER

Three weeks' time is granted to file rejoinder affidavit.
(Satish K.Yadav) (Phoolan Wati Arora)
Court Master Court Master